NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. CP 384(MB)/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: **Meghna Rajeev Kore & Ors.**
V/s
Shaila Clubs & Resorts Pvt. Ltd. & Ors.

APPEARANCE :
FOR THE APPLICANT **:** Adv. Mily Ghoshal
FOR THE RESPONDENT **:** None present

Section: 241-242 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **21.03.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

18.01.2023
ANKIT